

ITEM NO.26

COURT NO.16

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION FOR SPECIAL LEAVE TO APPEAL (C) D. No. 8436 of 2018

(Arising out of impugned final judgment and order dated 19-09-2017 in CWJC No. 13315/2017 passed by the High Court of Judicature at Patna)

RESHMA PRASAD @ RAMESH PRASAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 38637/2018 - CONDONATION OF DELAY IN FILING
IA No. 38638/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 38639/2018 - EXEMPTION FROM FILING O.T.
IA No. 38641/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 23-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Ali Qambar Zaidi, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General (NP)
Mr. Raj Bahadur Yadav, AOR
Mr. Zoheb Hussain, Adv.
Mr. Shraddha Deshmukh, Adv.
Mr. Kanu Agawral, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Gaurang Bhushan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

The petitioner sought certain reliefs for all the members of the LGBT Community regarding the application form, which has to be

given to apply for a Pan Card. During the pendency of this petition, we sought a reply from Union of India, who has been very supportive in this matter and by and large has accepted all the demands which have been raised in the present petition including the one, that the certificate to be issued under Section 6/7 of the Transgender Persons (Protection of Rights) Act, 2019 will be acceptable, if it is given by the District Magistrate.

Since the Union of India has in principle accepted this request, UoI may consider incorporating in Rules as well, in order to bring clarity.

With these observations, this Special Leave Petition is disposed of alongwith pending application(s), if any.

(CHANDRESH)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)